LEGISLATIVE ASSEMBLY SECRETARIAT NATIONAL CAPITAL TERRITORY OF DELHI BULLETIN PART-II

(General information relating to legislative and other matters)
Tuesday, 29 May, 2018/08, Jyeshtha, 1940 (Saka)

No. 130

Sub: REGARDING RELEASE OF FUND UNDER MLALAD SCHEME-SUBMISSION OF PROPOSALS

Hon'ble Members may please find enclosed a letter dated 16/05/2018, on the subject cited above, received from Special Secretary, Urban Development Department vide which it is requested that the work estimates/proposals under MLALAD Scheme by the Executing Agencies may be submitted strictly on the lines given in the letter alongwith the complete details/documents to avoid any delay in examination/process of the work estimate/proposals.

C. Velmurugan Secretary

URBAN DEVELOPMENT DEPARTMENT GOVT OF NCT OF DELHI 10th LEVEL: DELHI SACHIVALYA I. P. ESTATE: NEW DELHI-110002

F. No.18B(198)/UD/MLALADS/2017-18/ 3326- 3350

Dated: 16/05/2018

To

- 1. The Commissioner, North DMC, Dr.SPM Civic Centre, JLN Marg, New Delhi-110002
- 2. The Commissioner, South DMC, Dr.SPM Civic Centre, JLN Marg, New Delhi-110002
- 3. The Commissioner, East DMC, Plot No.419, Udyog Sadan, Patpargani Industrial Area, Delhi
- 4. The Secretary, New Delhi Municipal Council, Palika Kendra, Parliament Street, New Delhi-
- 5. The Secretary, I &FC, GNCTD, 5/9, Under Hill Road, Delhi
- The Secretary, Power Department, GNCTD, 8th Floor, B-Wing, Delhi Secretariat, N. Delhi
- 7. The Chief Executive Officer (DUSIB), Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P. Estate, New Delhi
- 8. The Spl. Secretary (PWD), PWD, 5th Level, A-Wing, Delhi Secretariat, New Delhi
- 9. The C.E.O. (Delhi Cantt.), Office of Cantonment Board, Sadar Bazar, Delhi Cantt., Delhi-10
- 10. The Managing Director (DSIIDC), Delhi State Industrial And Infrastructure Development, Bombay Life Building, Cannaught Place, New Delhi-110001
- 11. The Head, Operation & Maintenance, BSES Rajdhani Power Limited, BSES Bhawnr. Nehru Place, New Delhi
- 12. The Managing Director, BDES Yamuna Power Limited, Shakti Kiran Building, Karkardocine Delhi - 110032
- 13. The Head of Group, Govt. Affairs (TPDDL), Tata Power Distribution Ltd., NDPL House, Hudson Lines, Kingsway Camp, Delhi-110009
- 14. The Special Director General (HQ), CPWD, A-Wing, Nirman Bhawan, New Delhi
- 15. The Chief Executive Officer (DJB), Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi
- 16. The Chairman & CEO, (ECIL-Rapiscan Ltd.), Electronics Corporation of India Limited-Rapiscan Ltd., 8-1-305, 3rd Floor, Anand Silicon Chip, Shaikpet, Tolichowki, Hyderabad-500008
- 17. The Managing Director, Intelligent Communication Systems India Limited, Administrative Building, Above Post Office, Okhla Industrial Estate, Phase-3, New Delhi, Delhi 110020
- 18. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, New Delhi
- 19. The Managing Director, Delhi Tourism And Transport Development Corporation (DTTDC), 18-A. D.D.A.SCO Complex, Defence Colony, New Delhi - 24
- 20. Sr. Section Engineer/ Electricals/ PS Northern Railway, Shakur Basti, New Delhi

Sub: Regarding release of fund under MLALAD Scheme - submission of proposals Sir/Madam,

As you are aware that the implementation of MLALADS has been shifted vide order dated 13.12.2017 from Revenue Department, GNCTD (through DUDAs) to Urban Development Department, GNCTD. Accordingly, the proposals are being received & examined in the UD Department.

In this regard, I am to inform you that, various discrepancies/shortcoming are being observed during examination/scrutiny in the work estimates/proposals submitted by the Executing Agencies under MLALAD Scheme.

All the Executing Agencies are therefore, requested to prepare the work estimates/proposals strictly on the following lines and submit the same to this department alongwith the complete

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details/documents in future under MLALAD Scheme to avoid any delay in examination/process of the work estimate/proposals:-

- i) Estimates should be submitted through a covering letter with the approval of the Competent Authority/HOD alongwith the recommendation letter (in original) of Honels MLA.
- ii) Complete Estimates with all enclosures should be prepared as per the CPWD Work Manual 2014 and as per DSR 2014 in complete adherence to order No. F. 8/2/2007-AC/CD-01295543/2014-15/Exp-4/667-796 dated 10.09.2014 or any other latest order, if any, of Finance Department, GNCTD on the subject matter.
- iii) Details of measurement, analysis of rates and history sheets/report etc. shall also be submitted alongwith the estimates in CPWD proforma.
- iv) The Executing Agency should prepare separate estimates for each work(Multiple/different works may not be merged).
- v) All pages of the work estimates, abstract of cost/details of measurement alongwith location & layout plan, check list and format of the proposal (in original) shall be duly filled in up properly and signed by the competent authority/Executing Engineer of the concerned agency/department/Corporation with stamp & telephone no.
- vi) The registration no. of the colony is to be mentioned in the check list, if the proposed work is under un-authorized or regularized un-authorized colony.
- vii) RTGS/Bank Details like name of the Account, Account no. Name of Bank & branch, IFSC and MICR code should be clearly mentioned in block letters and duly signed by the competent authority.
- viii) The Executing Agency should specifically mention the Serial No. of the list of permissible items of works or orders issued by UD Department under MLALAD Scheme under which the proposed work is covered
- All cuttings on any page of estimates or in enclosures shall be attested by the estimate approving authority.
- x) A certificate shall be given that the Estimate has been approved by the concerned competent authority with name and designation of the approving authority.

Yours faithfully,

Spl. Secretary (UD)
Dated: 16/65/18

F. No.18B(198)/UD/MLALADS/2017-18/ 33.26-3350

Confirmation to:

1. The OSD to Hon'ble Minister for Urban Development, Government of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi.

The Secretary to the Hou'ble Speaker, Delhi Vidhan Sabha with the request to inform all the Hon'ble Members of Legislative Assembly.

3. PS to Pr. Secretary, Urban Development, Govt. of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi

4. Controller. Of Accounts (UD), Urban Development, Govt. of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi

Guard File.

Spl. Secretary (UD)